GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF PUBLIC ENTERPRISES

LOK SABHA

UNSTARRED QUESTION NO. 5225

TO BE ANSWERED ON THE 4th April, 2022

'Management of PSUs'

5225: SHRI E.T. MOHAMMED BASHEER:

Will the Minister of Finance be pleased to state:-

- (a) whether the Government proposes to give participation of the workers in the Management of Public Sector Undertakings (PSUs); and
- (b) if so, the details thereof and plan of action in this regard?

ANSWER

THE MINISTER OF STATE FOR FINANCE (DR. BHAGWAT KISHANRAO KARAD)

(a & b): The Government protects and promotes workers participation in management through various statutory provisions as enacted in the Industrial Disputes Act, 1947 and recently promulgated Industrial Relations Code, 2020. The workers in different Central Public Sector Enterprises (CPSEs) participate in management through various committees / councils like the Joint Council, Safety Committee, Provident Fund Trust, Canteen Management Committee, Pension Trust, Joint Production Council, Employee's Welfare Committee, House Allotment Committee etc. The wages and other allowances of workmen are decided based on wage negotiations between trade unions / associations and the management of the CPSE concerned under the broad parameters issued by Department of Public Enterprises (DPE) from time to time.
